

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH

CUSTOMS APPEAL NO. 571 OF 2009

(Arising out of Order-in-Original No. 07/Commr./JMS/2009 dated 27.04.2009 passed by Commissioner of Customs, (Preventive), New Delhi)

**Commissioner of Customs, (Preventive)
New Customs House, Delhi**

...Appellant

VERSUS

M / s Global Vectra Helicorp Limited

...Respondent

Sunder Villa, B-314, 3rd Floor
19, SV Road, Santacruz(W)
Mumbai

APPEARANCE:

Shri Tarun Gulati, Senior Advocate, Shri Kishore Kunal, Shri Manish Rastogi and Ms. Kanak Grover, Advocates for the Appellant

Shri PRV Ramanan, Special Counsel for the Department

CORAM:

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

Date of Hearing / Decision: September 22, 2022

ORDER

The appeal is dismissed. For order, see order of date passed in Customs Appeal No. 415 of 2009.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

Shreya